

Name of the Corporate Debtor: KRISHNA INDUSTRIAL CORPORATION LIMITED (IN LIQUIDATION)
 CIN : U45309TN1956PLC001112
 Date of commencement of CRP: 16th December 2019
 Date of commencement of Liquidation: 27th July 2020

LIST OF CREDITORS
 Summary as on 02nd June 2023
 NCLT Order dated 27th July 2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of other creditors (Other than financial creditors and operational creditors)
 Annexure - 9

S.No	Name of the Creditor	Details of Claim Received			Details of Claim Admitted					Amount of Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in SCC						
1	Dr. SRK Prasad	25.08.2020	4,26,72,130	1,50,07,000	Deposit and Fund Transfer	-	-	Yes	3.61%	-	-	2,76,65,130	-	Note 1	
	Total (A)		4,26,72,130	1,50,07,000					3.61%			2,76,65,130			
List of Other Stakeholders															
1	M Vijayalakshmi	27.08.2020	11,94,063	-	Deposit	-	-	No	0.00%	-	-	11,94,063	-		
2	Sathyanarayana Murthy Kalagara	27.08.2020	9,36,875	-	Deposit	-	-	No	0.00%	-	-	9,36,875	-		
3	Chintala Kishore	27.08.2020	1,12,000	-	Deposit	-	-	No	0.00%	-	-	1,12,000	-		
4	Jeyapore Sugar Company Limited	26.08.2020	3,28,31,529	-	Fund Transfer	-	-	No	0.00%	-	-	3,28,31,529	-	Note 2	
	Total (B)		3,50,74,467						0.00%			3,50,74,467			

Revised claim determination note emailed on 28th December 2022

Note 1 The liquidator had identified a few transactions for which the amount was claimed by the claimant falls under Sec 43 (Preferential Transactions), Sec 45 (Undervalued Transactions) of Insolvency & Bankruptcy Code, 2016. Hence, the claim admission may undergo changes subject to outcome of the above mentioned application if any filed by the liquidator.

Note 2 Requested supporting documents were not submitted by the claimant. Hence not considered.

For KRISHNA INDUSTRIAL CORPORATION LIMITED

S. Rajendran
 Liquidator
 Regn. No. IBBI/IPA-002/IP-N000998/2017-2018/10241